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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 10.02.2017.


**PRESENT:** **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 81/2015  
PETITION NUMBER : TP 82/16  
NAME OF THE PETITIONER (S) : RAMAKRISHNA MEENAGI HADGAL & ANOTHER  
NAME OF THE RESPONDENT (S) : SHREE ASHRAYA INFRA CO. LTD. & 10 OTHERS.  
UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1.	A. VIJAY KUMAR 09952046687	ADVOCATE FOR Respondents 1 to 6	
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2.	ROSHAN R RAIKAR 9343345457	Company Secretary in Practice Representing Respondent 1 to 6	
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3.	D. Jayalakshmi (Adv) KSR & Co company secretaries cp. 9944169995	for petitioner	
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ORDER

Counsel for Petitioner is present. Counsel for Respondents 1 to 6 are present.

2. Counsel for Petitioner requested for adjournment. Posted to 10.3.2017.

  
MEMBER(J)

  
MEMBER(T)